

F.No.A.12026 / 15/ 2009-AD.I

Government of India
Ministry of Finance
Department of Revenue

New Delhi, the 27th November, 2009

To

All Chief Commissioners of Income Tax
/Director Generals of Income Tax/All Members of ITAT

Subject: Selection for the post of Members of the Central Board of Direct Taxes under the Department of Revenue- reg.

Sir/Madam,

I am directed to state that some posts of Members in the Central Board of Direct Taxes in the Department of Revenue in the pay scale of Rs. 80,000/- (Fixed) are likely to fall vacant in the next financial year i.e. 2010-11. In terms of the Central Board of Direct Tax (Chairman and Members) Recruitment Rules, 2006, as amended on 24.12.2008, these posts are to be filled on deputation /absorption basis. The said Rules are available on our website finmin.nic.in. The following categories of officers are eligible for appointment to these posts:

(I) Officers of the Central Government appointed on a regular basis in the Grade of Rs. 22,400-24,500/- (Pre revised scale); (Revised HAG scale of Pay Rs. 67,000-79,000/-)

AND

(II) possessing the following essential qualifications :-

- (a) Having at least 15 years of experience in administering and running the direct tax administration in the Central Government with at least 10 years of experience in the field formations of Central Board of Direct Taxes.
- (b) Having high professional merit and excellence ; and
- (c) Having impeccable reputation of integrity

Note:

- (i) The normal eligibility conditions of maximum age of 56 years on the date of closing of applications shall not be applicable in cases of absorption.
- (ii) No person with less than 1 year residual service on the date of occurrence of vacancy for which selection is being made shall be eligible for consideration.

2. It is requested that applications fulfilling the eligibility criteria as specified above in this regard may be sent through the CBDT to this Department latest by **Thursday, 31.12.2009** in the enclosed proforma (Part A &B).

Continued.....

3. In case you are not interested in applying for the post at this point of time, intimation as in Part 'C' may kindly be sent to us to ensure that this communication has been received by you.

Yours faithfully,

(S.K. Tyagi)

Director (Hq.)

Telefax: 2309 2504

Copy to:

1. Chairman, CBDT for information and necessary action.
2. President, ITAT with the request to circulate this amongst all Members of ITAT to enable them to send their applications if they are eligible as per the Recruitment Rules. It is also requested to forward their applications along with cadre and vigilance clearance not later than 31.12.2009.
3. Secretary, Department of Legal Affairs for information and necessary action.
4. DG(Systems) with the request that this circular may be posted on the official website of CBDT.
5. Director, NIC with the request that this circular may be posted on the official website of the Department of Revenue.
6. Shri Shisir Jha, spokesperson of CBDT with the request that wide publicity of this vacancy circular may be given through newspapers and related websites.
7. Section officer, Computer Cell, Department of Revenue, with the request that this circular may be posted on the official website of the Department of Revenue.

(S.K. Tyagi)

**PROFORMA FOR APPLICATION TO THE POST OF
MEMBER, CENTRAL BOARD OF DIRECT TAXES**
PART - A

1. NAME :
2. DATE OF BIRTH :
3. SERVICE :
4. PRESENT POST / ORGANISATION :
5. PAY-SCALE :
6. DETAILS OF EXPERIENCE IN ADMINISTERING & RUNNING THE DIRECT
TAX ADMINISTRATION IN THE CENTRAL GOVERNMENT

(EXPERIENCE OTHER THAN THAT SPECIFIED SHOULD NOT BE INDICATED)

S.NO.	POST HELD	PERIOD OF POSTING WITH SPECIFIC DATES	WHETHER FIELD FORMATION OF CBDT OR NOT

7. BRIEF DESCRIPTION OF WORK THAT CAN BE CLASSIFIED AS THAT OF HIGH PROFESSIONAL MERIT & EXCELLENCE IN THE ENTIRE CAREER (NOT MORE THAN 100 WORDS)

8. DATE OF SUPERANNUATION :

DATE:

(SIGNATURE OF THE APPLICANT)

PART-B

(TO BE FILLED & SIGNED BY THE CADRE CONTROLLING AUTHORITY)

(INDICATE "YES" OR "NO" IN THE BOX PROVIDED)

1. Whether details of experience in administering & running the Direct tax administration in the Central Government with at least 10 years of experience in the field formations of the Central Board of Direct taxes indicated by the applicant in Part -A are correct as per records:

2. Whether full History of Posting of the officer is furnished:
(Please give detailed history of postings)

3. Whether cadre clearance is being granted for this post:

4. Whether gist of ACRs for the last 10 years is being sent
(Please attach certified copy of a gist of ACRs for last 10 years)

5. Whether up-to-date CR Dossier is being sent:
(Please attach full CR Dossier)

(Signature of the cadre controlling authority)

PART – C

I am not interested in applying for the post of Member, CBDT during the current selection process. However, I reserve the right to apply at any subsequent selection process for the post of Member, CBDT.

(Signature of the applicant)

(Name)

(Designation)

(Date)